

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 27th June, 2025** :

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The Division Bench comprising of the **Hon'ble The Chief Justice (Sitting at Nagpur Bench)** and the **Hon'ble Smt. Justice Bharati Dangre (Sitting at Goa Bench at Goa)** will take up the following matter **pertaining to the Principal Seat at Bombay at 2.30 p.m.**, as per the board to be notified separately, **through Video Conferencing.**

Original Side Matters

Review Petition (L) No. 14082 of 2025
in
Commercial Appeal (L) No. 1579 of 2025

NOTE: The details of the video conferencing will be provided on the cause-list.

Dated this the 26th day of June 2025.

By order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S. Bombay

Sd/-
(A.H.Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay